NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.83(MAH)/2010 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE PARTIES: Mr. Harsh Merchant

V/s. M/s. Shah Imaging Centre Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
1.	Mahesh H. Chandarshir	Adv For Respondents	(b)
2	Rishabh Jagani	Adu for Retitioners	Johns

ORDER TCP No. 83/397-398/CLB/MB/MAH/2010

- 1. The Learned Representatives of both the sides are present.
- 2. The Learned Representatives have again stated that settlement is in progress. Therefore seeking time. Time is granted.
- 3. The matter is adjourned to **21.04.2017**.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 23.03.2017